

**HIGH COURT OF SIKKIM
G A N G T O K**

No.: 74.....Confdl./HCS

Dated.: 17/12/2019

NOTIFICATION

It is hereby notified for general information that the roster arrangement during the ensuing Winter Vacation for the Subordinate Courts of Sikkim in the month of January, 2020 shall be in the following manner:

SL.NO	NAME OF THE JUDICIAL OFFICER(s)	WORKING ARRANGEMENT
EAST DISTRICT		
1.	Mr. Prajwal Khatiwada, District & Sessions Judge (East) at Gangtok. Period of duty 01.01.2020 to 06.01.2020	1. District & Sessions Judge (Spl. Div-I) at Gangtok & Judge Family Court (East) at Gangtok. 2. District & Sessions Judge (Spl. Div-II) at Gangtok & Fast Track Court (E/N) at Gangtok. 3. Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok. 4. Civil Judge-cum-Judicial Magistrate (East) at Gangtok. 5. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division East Sikkim. 6. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division East Sikkim.
2.	Mr. Suraj Chettri, District & Sessions Judge (Spl. Div.-I) at Gangtok. Judge, Family Court (East) at Gangtok. Period of duty 07.01.2020 to 12.01.2020	1. District & Sessions Judge (East) at Gangtok 2. District & Sessions Judge (Spl. Div-II) at Gangtok Fast Track Court (E/N) at Gangtok. 3. Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok. 4. Civil Judge-cum-Judicial Magistrate (East) at Gangtok. 5. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division East Sikkim. 6. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division East Sikkim.
3.	Ms. Subarna Rai, Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok. Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan (Additional charge). Period of duty 13.01.2020 to 18.01.2020	1. District & Sessions Judge (East) at Gangtok 2. District & Sessions Judge (Spl. Div-I) at Gangtok & Judge Family Court (East) at Gangtok. 3. District & Sessions Judge (Spl. Div-II) at Gangtok Fast Track Court (E/N) at Gangtok. 4. Civil Judge-cum-Judicial Magistrate (East) at Gangtok. 5. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division East Sikkim. 6. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division East Sikkim.

4.	<p>Mrs. Samita Sharma, District & Sessions Judge (Spl. Div.-II) at Gangtok.</p> <p>Fast Track Court (E/N) at Gangtok.</p> <p>Period of duty 19.01.2020 to 24.01.2020</p>	<ol style="list-style-type: none"> 1. District & Sessions Judge (East) at Gangtok 2. District & Sessions Judge (Spl. Div-I) at Gangtok & Judge Family Court (East) at Gangtok. 3. Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok. 4. Civil Judge-cum-Judicial Magistrate (East) at Gangtok. 5. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division East Sikkim. 6. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division East Sikkim.
5.	<p>Ms. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate (East) at Gangtok.</p> <p>Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division East Sikkim (Additional Charge).</p> <p>Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division East Sikkim (Additional Charge).</p> <p>Duty period 25.01.2020 to 31.01.2020</p>	<ol style="list-style-type: none"> 1. District & Sessions Judge (East) at Gangtok 2. District & Sessions Judge (Spl. Div-I) at Gangtok & Judge Family Court (East) at Gangtok. 3. District & Sessions Judge (Spl. Div-II) at Gangtok & Fast Track Court (E/N) at Gangtok. 4. Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok.

WEST DISTRICT

1.	<p>Mrs. K.C. Barphungpa, District & Sessions Judge (West) at Gyalshing. Family Court (West) at Gyalshing.</p> <p>Judge, Fast Track Court (West) at Gyalshing.</p> <p>Duty Period 25.01.2020 to 31.01.2020</p>	<ol style="list-style-type: none"> 1. Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing. 2. Civil Judge-cum-Judicial Magistrate (West) at Gyalshing. 3. Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim. 4. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.
2.	<p>Mr. Benoy Sharma, Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing.</p> <p>Duty period 17.01.2020 to 24.01.2020</p>	<ol style="list-style-type: none"> 1. District & Sessions Judge (West) at Gyalshing & Family Court (West) at Gyalshing. 2. Civil Judge-cum- Judicial Magistrate (West) at Gyalshing. 3. Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim. 4. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.
2.	<p>Ms. Zamyang Choden Bhutia, Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.</p> <p>Duty period 01.01.2020 to 08.01.2020</p>	<ol style="list-style-type: none"> 1. District & Sessions Judge (West) at Gyalshing & Family Court (West) at Gyalshing. 2. Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing. 3. Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim. 4. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.

3.	Ms. Urvashi Pradhan, Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim (Additional Charge). Duty period 09.01.2020 to 16.01.2020	1. District & Sessions Judge (West) at Gyalshing & Family Court (West) at Gyalshing. 2. Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing. 3. Civil Judge-cum-Judicial Magistrate, (West) at Gyalshing.
NORTH DISTRICT		
1.	Mr. N.G. Sherpa, District & Sessions Judge (North) at Mangan. Family Court (North) at Mangan. Duty period 01.01.2020 to 15.01.2020	1. Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan. 2. Civil Judge-cum-Judicial Magistrate (North) at Mangan. 3. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division North Sikkim. 4. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division North Sikkim. (Stationed at Gangtok).
2.	Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate (North) at Mangan. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division North Sikkim (Additional Charge). Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division North Sikkim. (Stationed at Gangtok). Duty period 16.01.2020 to 31.01.2020	1. District & Sessions Judge (North) at Mangan & Family Court (North) at Mangan. 2. Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan.
SOUTH DISTRICT		
1.	Mr. Jiwan Kumar Kharka, District & Sessions Judge (South) at Namchi. Family Court (South) at Namchi. Duty period 22.01.2020 to 31.01.2020	1. Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi. 2. Civil Judge-cum-Judicial Magistrate (South) at Namchi. 3. Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division South Sikkim.
2.	Ms. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi. Duty period 01.01.2020 to 10.01.2020	1. District & Sessions Judge (South) at Namchi & Family Court (South) at Namchi. 2. Civil Judge-cum-Judicial Magistrate (South) at Namchi. 3. Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division South Sikkim.
3.	Ms. Jwala D. Thapa, Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi. Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division South Sikkim. Duty period 11.01.2020 to 21.01.2020	1. District & Sessions Judge (South) at Namchi & Family Court (South) at Namchi. 2. Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. V(34) Confdl./HCS/ 11916-944

Dated.: 17.12.2019

Copy to:

1. The Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
2. The Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
3. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
4. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
5. The Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
6. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
7. The Advocate General, Government of Sikkim, Gangtok.
8. The Additional Advocate General, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (West) at Gyalshing.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (East) at Gangtok.
12. The Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
13. The District & Sessions Judge (Spl. Div-I) at Gangtok.
14. The District & Sessions Judge (South) at Namchi.
15. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
16. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Spl. Div.-II) I/C at Gangtok.
17. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
18. The Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum-Civil Judge (North) I/C at Mangan.
19. The Officer on Special Duty, High Court of Sikkim, Gangtok.
20. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi & The Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing.
21. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim.
22. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
23. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
24. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim and Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.
25. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim and stationed at Gangtok.
26. The President, Bar Association of Sikkim, Gangtok.
27. The President, Namchi Bar Association, South Sikkim.
28. The Additional Secretary, Home Department for publication the same in the Government Gazette.
29. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
30. Notice Board
31. Guard file and
32. File.


REGISTRAR